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ITEM NO.5

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).1383/2010

(From the judgement and order dated 25/08/2008 in CRLMC
No.1833/2007 of The HIGH COURT OF DELHI AT N. DELHI)

STATE OF N.C.T.OF DELHI

Petitioner(s)

VERSUS

AJAY KUMAR TYAGI

Respondent(s)

(With office report)

Date: 14/08/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Petitioner(s)

Mr. J.S. Attry, Sr. Adv.

Ms. Anjani Aiyagari, Adv.

Ms. Gargi Khanna, Adv.

Mr. B.V. Balram Das, Adv.

Mrs Anil Katiyar, Adv.

For Respondent(s)

Mr. Chetan Sharma, Sr. Adv.

Mr. Bake Bihari Sharma, Adv.

Ms. Asha Gopalan Nair, Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard in part.

For further arguments, list the matter on August 16, 2012
at 3 p.m.

|(Rajesh Dham)
|Court Master

|(Renu Diwan)
| |Court Master

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